RBI/2008-09/403

UBD.PCB. BPD. No. 53 /13.05.000 / 2008-09

March 6, 2009

The Chief Executive Officer of all

Primary (Urban) Co-operative Banks

Dear Sir / Madam,

Prudential Guidelines on Restructuring of Advances by UCBs.

Please refer to the prudential guidelines on income recognition, asset classification

and provisioning in respect of restructured accounts issued to Urban Cooperative

Banks on November 12, 2001. As part of announcement made by the Hon'ble

Finance Minister in 2005, separate guidelines were also issued for restructuring of

debt of all eligible Small and Medium Enterprises (SMEs) in order to improve the flow

of credit to the small scale sector.

2. In view of the current economic downturn and the spillover effects of the global

recession on the Indian economy particularly from September 2008 onwards, which

has created stress on liquidity and payments for the otherwise viable units /

activities, certain modifications in the guidelines are considered necessary. The

matter has been reviewed and it has now been decided to introduce revised

guidelines on restructuring of advances and also realign the extant instructions on

the Debt Restructuring Mechanism for SMEs.

3. The revised guidelines on restructuring of advances are enclosed. These

guidelines are in supercession of all the guidelines issued on the subject so far and

will be applicable to all accounts restructured after the date of issue of the circular.

4. Please acknowledge receipt to the Regional Office concerned.

Yours faithfully,

(A.K Khound)

Chief General Manager-in-Charge

Encls: As Above.

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